

**Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016**

Sr No.	Category of Creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount					
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	-	
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	-	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	177553586/-	3	172854865/-	0	4698721/-	0	1	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	50403749/-	3	50403749/-	0	0	0	2	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	-	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	-	
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	-	
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	20251622/-	1	19807255/-	0	444367/-	0	3	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	-	
<b>Total</b>		<b>6</b>	<b>248208957/-</b>	<b>6</b>	<b>243065869/-</b>	<b>0</b>	<b>5143088/-</b>	<b>0</b>		



Annexure-1

Name of the corporate debtor: **Euphoria Technologies Private Limited**; Date of commencement of CIRP: **17/05/2023**;

List of creditors as on: **04/07/2023**

Secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount In Rs.)

Sr. No.	Name of Creditor	Details of claim received		Details of claims admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Amount covered by security interest	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
	Omkaara Assets Reconstruction Pvt Ltd (Trustee of Omkara PS 34/2021-22 Trust)	25/05/2023	57303167/-	52976691/-	52976691/-	Secured	Yes	No	23.73	-	-	4326476/-	-	The outstanding amount till the date of assignments is claimed as per assignment deed. The said amount is yet to be reconciled as the necessary details has not been provided to/available with IRP. The secured financial creditor/Corporate



Om Kara Assets Reconstruction Pvt Ltd (Trustee of Om Kara PS 42/2021-22 Trust)	25/05/2023	81027505/-	80655259/-	80655259/-	Secured	Yes	No	36.13	-	-	372245/-	-	Debtor is yet to provide the calculations for outstanding amount as per assignment deed. Any change in the said outstanding amount will affect the amount admitted, the claim is provisionally admitted subject to reconciliation.
<p><b>Note:</b> In serial no. 1 and 2, claim was filed on the basis of calculation of interest at 11.4% payable monthly and penal interest at 24% payable monthly however it was noted that interest on the basis of document supplied is payable annually. Clarification was sought by email to revise the calculation of interest payable annually and no clarification is received in this regard therefore calculation of interest is revise based on interest payable annually.</p>													
IDFC First Bank Ltd	04/07/2023	39222915/-	39222915/-	39222915/-	Secured	Yes	No	17.57	-	-	-	-	The claim is provisionally admitted subject to verification with the books of accounts as on CIRP Commencement form.
Total		177553586/-	172854865/-	172854865/-				77.43			4698721/-		



Annexure-2

Name of the corporate debtor: **Euphoria Technologies Private Limited**; Date of commencement of CIRP: **17/05/2023**;

List of creditors as on: **04/07/2023**

Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount In Rs.)

Sr No.	Name of Creditor	Details of claim received		Details of claims admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Amount covered by security interest	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
	Keyur Karsanbhai Patel	24/06/2023	48203749/-	48203749/-	-	Unsecured	-	No	21.59	-	-	-	-	The claim is collated with the claim form and supporting documents and representation made to admit the claim as non related party. Prima facie the claim is provisionally admitted as non related party subject to verification of the outstanding from the books of accounts.





2	Pareshkumar Hashmukhlal Patel	24/06/2023	1500000/-	1500000/-	-	Unsecured	-	No	0.67	-	-	-	-	The claim is collated with the claim form and supporting documents and representation made to admit the claim as a financial creditor. Prima facie the claim is provisionally admitted as a financial creditor subject to verification of the outstanding from the books of accounts.
3	Nileshkumar Dhirajlal Trivedi	22/06/2023	700000/-	700000/-	-	Unsecured	-	No	0.31	-	-	-	-	The claim is collated with the claim form and supporting documents and representation made to admit the claim as a financial creditor. Prima facie the claim is provisionally admitted as a financial creditor subject to verification of the outstanding from the books of accounts.
Total			50403749/-	50403749/-	-		-		22.57	-	-	-	-	



Annexure-3

Name of the corporate debtor: **Euphoria Technologies Private Limited**; Date of commencement of CIRP: **17/05/2023**;

List of creditors as on: **04/07/2023**

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount In Rs.)

Sr No.	Name of Creditor	Details of claim received		Details of claims admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Manpower Group Services India Pvt Ltd	16/06/2023	20251622/-	19807255/-	Operational	No	No	No	-	-	-	444367/-	-	The interest is allowed only up to date of commencement of CIRP i.e. 17.05.2023. Amount of TDS has been disallowed due to no supporting evidence provided.
			20251622/-	19807255/-					-	-	-	444367/-	-	-

